NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO. 1

A TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok	Kumar Mi	shra
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		T.P No.	Purpose	Section	Name of the Partic	es
	218/15	143/17	Hearing	394	Swire Investments	Pvt. Ltd.
SL.NO. NAME (IN CAPITAL) DESIGNATION					NATION	
&						
PHONE NUMBER				REPRESENTATION TO WHOM		SIGNATURE
9743831062				(Petitioner	Respondent)	
	Preson	Hersoc Assoc	voibe	Swine	hoveAnd	lamp

Counsel for petitioner is present. He requested time to file two sets of copies. He is granted time till 22.04.2017. 21-04-/7 List it on 22.04.2017.

MEMBER (T)